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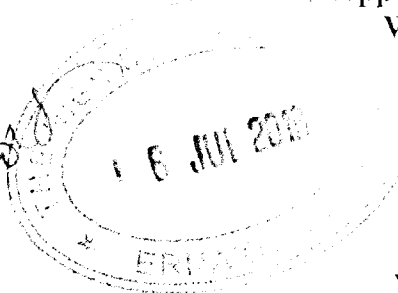
Core-4, 7<sup>th</sup> floor, SCOPE Complex, Lodhi Road,  
New Delhi, the 25<sup>th</sup> June ' 2018

VACANCY CIRCULAR

It is proposed to fill up the under mentioned posts in the Appellate Tribunal for Electricity immediately on deputation/absorption basis. The number of vacancies mentioned may vary:-

Sl. No.	Name of the post (Number of vacancies) / Scale of Pay	Eligibility Criteria
1.	<p>Court Master (Four)</p> <p>Pre-revised Pay Scale: Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4600/-</p> <p>Revised Pay Scale: Pay Level – 7 (Rs.44900-142400/-)</p>	<p>Officers of the Central Government or State Government or High Court or District Court or PSUs or Autonomous bodies:-</p> <p>(a) (i) holding analogous post on regular basis; or (ii) with five years regular service in the post in the pay band – 2 with grade pay of Rs.4200/- in VI CPC OR Equivalent</p> <p>(b) Possessing a Bachelor degree from a recognized University or equivalent</p> <p>(c) possessing speed in stenography of 100 wpm (English), and</p> <p>(d) having knowledge of computers.</p>
2.	<p>Personal Assistant (Four)</p> <p>Pre-revised Pay Scale: Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4200/-</p> <p>Revised Pay Scale: Pay Level – 6 (Rs.35400-112400/-)</p>	<p>Officers of the Central Government or State Government or High Court ;</p> <p>(a) (i) holding analogous posts on regular basis; or (ii) with ten years regular service in the post in the pay band -1 Rs.5200-20200/- with grade pay of Rs..2400 in VI CPC OR equivalent .</p> <p>(b) Possessing speed of stenography of 80 w.p.m.(English);</p> <p>(c) having knowledge of computers</p>
3.	<p>Accountant (One) (Purely on deputation basis)</p> <p>Pre-revised Pay Scale: Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4200/-</p> <p>Revised Pay Scale: Pay Level – 6 (Rs.35400-112400/-)</p>	<p>Officers of the Central Government or State Government or High Court or District Court or PSUs or Autonomous bodies:-</p> <p>(a) (i) holding analogous posts on regular basis; or (ii) with ten years regular service in the post in the pay band - 1 Rs.5200-20200/- with grade pay of Rs.2400/- in VI CPC or equivalent .</p> <p>(b) having knowledge of Accounts and Establishment works;</p> <p>(c) having knowledge of computers</p>

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4.	<p>Assistant (One)</p> <p>Pre-revised Pay Scale: Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4200/-</p> <p>Revised Pay Scale: Pay Level – 6 (Rs.35400-112400/-)</p>	<p>Officers of the Central Government or State Government or High Court or District Court or PSUs or Autonomous bodies:-</p> <p>(a) (i) holding analogous posts on regular basis; or (ii) with ten years regular service in the post in the pay band - 1 Rs.5200-20200/- with grade pay of Rs.2400/- in VI CPC or equivalent .</p> <p>(b) having knowledge of Accounts and Establishment works;</p> <p>(c) having knowledge of computers</p>
5.	<p>Librarian (One)</p> <p>Pre-revised Pay Scale: Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4200/-</p> <p>Revised Pay Scale: Pay Level – 6 (Rs.35400-112400/-)</p>	<p>Officers of the Central Government or State Government or High Court or District Court or PSUs or Autonomous bodies OR recognised University.</p> <p>(a) (i) holding analogous posts on regular basis; or (ii) with six years regular service in the post in the pay band - 1 Rs.5200-20200/- with grade pay of Rs.2800/- in VI CPC or equivalent . OR</p> <p>(ii) with ten years regular service in the post in the pay band - 1 Rs.5200-20200/- with grade pay of Rs.2400/- in VI CPC or equivalent .</p> <p>(b) possessing a degree in Library Science from recognised University OR equivalent.</p> <p>(c) having five years as Librarian or as Assistant Librarian in the Library of Central Govt. OR State Govt. OR High Court OR Recognised University.</p>

2. The pay and conditions of deputation/absorption of the officials selected will be regulated in accordance with the Department of Personnel & Training's O.M. No.6/8/2009-Estt.(Pay-II) dated the 17<sup>th</sup> June, 2010, as amended from time to time and other instructions of the Central Govt. issued in this regard from time to time.

3. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Organization or Department of Central Govt. shall be five years.

4. The maximum age of the applicant should not be more than 56 years on the closing date of application.

4. The application Form as per 'Annexure' (also available in website of this Tribunal), along with attested copies of up-to-date ACRs for the last five years and vigilance clearance, may be forwarded to the undersigned immediately but not later than six weeks after publication of vacancy circular in the Employment News . Applications not accompanied by copies of ACRs and vigilance clearance will not be entertained.

6. The Appellate Tribunal for Electricity has been declared eligible for allotment of General Pool accommodation. Officials of the Central Government/All India Services joining the Tribunal would be eligible for allotment/ retention of General Pool residential accommodation, on maturity of their turn in the waiting list, subject to fulfilment of other usual conditions.



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To

1. All Ministries/ Department of the Government of India
2. The JS (Admn), MoP, New Delhi.
3. Registrars of Supreme Court and High Courts .
4. Registrar, NGT, NCLA, IRAT, AFT, DRT, , CAT, ITAT etc.,
5. Offices of Controller General of Accounts / Controller General of Defence Accounts / Comptroller & Auditor General of India.
6. All Directorate General, of CPMF.
7. University of Delhi.
8. Website/Notice Board of APTEL
9. Copy to Ministry of Power with request to forward to Deptt. of Personnel and Training for display on DoPT website and also for the website of Ministry of Power.